

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No.....in
CIVIL APPEAL NO.913 OF 2008

SARDAR SINGH & ORS. Appellants

VERSUS

STATE OF HARYANA & ORS. Respondents

(For substitution to bring on record the Lrs. of deceased petitioner No.1 and office report)

Date: 12/05/2009 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Mr. Ravindra Bana, Adv.

For Respondent(s) Mr. Sanjay Jain, Adv.
Mr. Manjit Singh, Adv.
Mr. T.V.George, Adv.

UPON hearing counsel the Court made the following
ORDER

Delay condoned.
The objection raised in the office report is waived.
I.A. for substitution is allowed.

(Pooja Arora)
Sr.P.A.

(Indu Satija)
Court Master

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.....J.
(MARKANDEY KATJU)

.....J.
(V.S. SIRPURKAR)

NEW DELHI,
MAY 12, 2009